NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)No. 25/ BB/2017	₩.	Hearing	230/232	Accord Software & Systems Pvt. Ltd., & 2 Others

NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

For Petitioner Japphants g. Which la

Counsel for petitioner is present. Synopsis is filed.

Heard him. Orders reserved.

MEMBER (J)

MEMBER (T)